

ORDER SHEET

O.A / MA / RA / CP NO. 944 OF 2005Applicant/s O.N. Verma Respdts. V.O.G. JoshiAdvocate for Applicant/s R. Chaudhary Advocate for Respondent/s A.K. Singh
A. Kumar / C. Babad

Notes of the Registry	Orders of the Tribunal	Sheet No <u>25</u>
Dy REGISTRAR <u>20/5/09</u> List O.A./C.C.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. On <u>9/7/09</u>	<u>9-7-2009</u> Hon Mr Justice A. K. Jagann Hon Mr D. C. Lakha AM <u>List on 02-9-2009</u> B.O. Nof <u>2.9.09</u> Hon Mr Ashok S. Karamadhi, JM Hon Mr S.N. Shukla, AM None appears for the applicant even on revised call. Si A.K. Singh, for the respondents. It appears that the applicant has lost interest in prosecuting this case. The OA is accordingly dismissed in default for want of prosecution. <u>AM</u> <u>AM</u> <u>9:</u> <u>JM</u>	